GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 78(H) TO BE ANSWERED ON 18TH JULY, 2016

SPECIAL ECONOMIC ZONES

78(H). SHRI KANWAR SINGH TANWAR: SHRI K. ASHOK KUMAR

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has received proposals for setting up of Special Economic Zones (SEZs) in the country during the last three years and the current year;
- (b) if so, the details thereof along with the proposals approved by the Government during the said period;
- (c) whether the Government has also approved any proposals for setting up of IT/ITES SEZs and if so, the details thereof;
- (d) whether a number of SEZs sanctioned by the Government have not started functioning and if so, the details of such SEZs, State/UT and location-wise along with the reasons therefor; and
- (e) the steps taken by the Government to make these SEZs functional along with the time schedule fixed in this regard?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

- (a) to (c): Yes, the proposals for setting up of Special Economic Zones (SEZs) are approved by the Board of Approval (BoA) on recommendations of the concerned State Government. Approval of SEZs is an on-going process as they are created under the provisions of the SEZs Act, 2005. During the last three years and current financial year, 29 proposals have been received. Out of these, 23 proposals have been approved for setting up of SEZs. Details of the proposals approved including IT/ITES SEZs are at **Annexure-I**.
- (d) and (e): In addition to Seven Central Government Special Economic Zones (SEZs) and 11 State/Private Sector SEZs set-up prior to the enactment of the SEZ Act, 2005, approval has been accorded to 412 proposals. Out of which 204 SEZs are

functional and remaining 226 SEZs are non-functional as on date. States/UTs-wise details of functional/non-functional SEZs is at **Annexure-II**

Review of functioning of SEZs is an on-going process and on the basis of inputs/suggestions received from stakeholders on the policy and operational framework of the SEZ Scheme, Government from time to time takes necessary measures so as to facilitate speedy and effective implementation of SEZ Scheme. In order to boost SEZs, review meetings with the Development Commissioners of SEZs are held regularly. Besides, open house meeting with SEZ stakeholders and Road Shows have been organised in various parts of the State to give wide publicity of SEZs.

Annexure-I to the Lok Sabha Unstarred Question No. 78 for 18th July, 2016

Proposals for setting up of SEZs approved by Board of Approval (BoA) during the last three years and current financial year (as on 22.06.2016)								
SI. No.	Year- wise SI. No.	Name of the developer	Location	State	Type of SEZ	Area Hectares	Status	Date of BOA
		2013-14						
1	1	OPGS Power Gujarat Pvt.	Village Bhadreshwar, Taluka Mundra, District Kutch, Gujarat	GJ	Engineeri ng	55.7537	Notified	BOA dated 30th August 2013
2	2	iGate Global Solutions Ltd.,	Plot No. IT-3, IT-4, Airoli Knowledge Park, TTC Industrial Area, MIDC, Navi Mumbai, Maharashtra	МН	Electronic Hardware & Software including ITES	14.17	Notified	BOA dated 30th August 2013
3	3	Kerala State IT Infrastructure Ltd. (KSITIL)	Muringur and Thekkumuri Villages, Mukundapuram Talu, Koratty Panchayath, Thrissur District, Kerala	KL	IT/ITES	7.4909	Notified	BOA dated 8th November 2013
		2014-15						
4	1	Adani Ports and Special Economic Zone Ltd. (APSEZL)	Mundra Taluka, District Kutch, Gujarat	GJ	Multi Product	1856.534	Notified	BOA dated 20th February, 2015
5	2	Infosys Limited	Sector -85, Noida, District Gautam Budh Nagar, Uttar Pradesh	UP	IT/ITES	11.161	Notified	BOA dated 20th February, 2015
		2015-16						

6	1	Infosys Limited	Gokul Village, within the limits of Hobli, Hubli Taluk, District Dharward, Near Airport Hubli, Karnataka	KN	IT/ITES	17.422	Notified	BOA dated 19th May, 2015
7	2	HCL IT City Lucknow Private Limited	Sultanpur Road, Lucknow, Uttar Pradesh	UP	IT/ITES	40.469	Notified	BoA dated 27th August, 2015
8	3	North Mumbai International Commodity Township Pvt. Ltd	Thane District, Maharashtra	MH	Free Trade Warehous ing Zone (FTWZ)	60.7	In- principle approval	BoA dated 27th August, 2015
9	4	Loma IT Park, Developers Pvt. Ltd.	Ghansoli, Navi Mumbai, Maharashtra	МН	IT/ITES	6.5	Notified	BoA dated 27th August, 2015
10	5	Mantri Developers Private Limited	Ranga Reddy District, Telangana	TG	Electronic Hardware and Software including IT/ITES	1.0504	Notified	BoA dated 27th August, 2015
11	6	Aqua Space Developers Pvt. Ltd.	Ranga Reddy District, Telangana	TG	IT/ITES	1.85	Notified	BoA dated 27th August, 2015
12	7	Wardha Sakhar Karkhana Ltd.	District Wardha, Maharashtra	MH	Biotechnol ogy including Bio- Plastics or other Bio based or Bio- degradabl e Environm ent Friendly Products, Pharmace uticals and Chemical	86.15	in- principle approval	BoA dated 27th August, 2015
13	8	Cheyyar SEZ Developers Pvt. Ltd.	SIPCOT Industrial Growth Centre, Bargur, Uthangarai and Pochampalli Taluk, Krishnagiri District, Tamil Nadu	TN	Footwear	59.3.98	Notified	BoA dated 9th October, 2015
14	9	ValueLabs Infra LLP	Kokapet Village, Rajender Nagar Mandal, Ranga Reddy District, Telangana	TG	IT/ITES	3.12	Formal Approval	BoA dated 30th December, 2015
15	10	GAR Corporation Private Limited	Sy. No. 107, Kokapet Village, Rajendranagar Mandal, Telangana	TG	IT/ITES	2.22	Formal Approval	30th December, 2015

16	11	Cognizant Technologies Services Private Limited UP State	Nanakramguda village, Serilingampally Mandal, Ranga Reddy District, Telangana Moradabad, Uttar	TG	IT/ITES Textile	2.5161	Formal Approval Formal	23nd February, 2016 23nd
17	12	Industrial Development Corporation (UPSIDC)	Pradesh	UP	and broad banded product	50.765	Approval	February, 2016
18	13	UP State Industrial Development Corporation (UPSIDC)	Moradabad, Uttar Pradesh	UP	IT/ITES/EI ectronic Compone nts & Hardware manufactu ring	10.084	Formal Approval	23nd February, 2016
19	14	Saltire Developers Private Limited	Outer Ring Road, Rachanahalli Village, Nagavara, Bangalore, Karnataka	KN	IT/ITES	4.05	Formal Approval	23nd February, 2016
20	15	Amin Properties LLP	Pujanahalli Village, Devanahalli Taluk, Bangalore, Karnataka	KN	IT/ITES	2.76	Formal Approval	23nd February, 2016
21	16	Infosys Limited	Plot No. I-3, IT City, Sector – 83, Alpha, SAS Nagar, Mohali, Punjab	PB	IT/ITES	20.234	Formal Approval	23nd February, 2016
22	17	Infosys Limited	Electronic City, Doddathogur Village, Begur Hobli, Bangalore, Karnataka	KN	IT/ITES	4.063	Formal Approval	28th April, 2016
		2016-17						
23	1	Bagmane Developers Pvt. Ltd.	Outer Ring Road, Doddanekundi Circle, Marathalli Post, Bengaluru, Karnataka	KN	IT/ITES	1.34	Formal Approval	22nd June, 2016

Annexure-II to the Lok Sabha Unstarred Question No. 78 for 18th July, 2016

States/UTs-wise details of functional/non-functional SEZs						
States/UTs	Functional SEZs (Central Govt. + State Govt./Pvt. SEZs + notified SEZs under the SEZ Act, 2005)	Non-functional SEZs				
Andhra Pradesh	40					
Chandigarh	2	0				
Chhattisgarh	1	1				
Delhi	0	2				
Goa	0	7				
Gujarat	18	16				
Haryana	7	16				
Jharkhand	0	1				
Karnataka	25	36				
Kerala	16	14				
Madhya Pradesh	2	8				
Maharashtra	25	35				
Manipur	0	1				
Nagaland	0	2				
Odisha	3	4				
Puducherry	0	1				
Punjab	2	3				
Rajasthan	4	6				
Tamil Nadu	36	17				
Telangana	26	27				
Uttar Pradesh	11	15				
West Bengal	7	3				
GRAND TOTAL	204	226				
